

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

NO.Estt/HC/2011/ 346

Dated: 17.12.2011.

Applications are invited from eligible candidates in the OMR Sheet for filling up vacant posts of Junior Judicial Assistant in Rajasthan High Court as "Probationer-Trainee" on the fixed remuneration of Rs. 6100/- per month, as per the rules through competitive examination in Hindi, English, General Knowledge and Typing Speed. After successful completion of probation the Pay Scale will be PB-1 5200-20200 & Grade Pay Rs.1900/-

Particulars of total vacant posts, reservation, fee etc. are mentioned as under:-

Backlog vacancies :-

Categories				
GEN	SC	ST	OBC	TOTAL
-	31 (of which 6 shall be of women)	31 (of which 6 shall be of women)	-	62

Current vacancies:

GEN	SC	ST	OBC	TOTAL
04	01	01	01	07
Grand Total:				
04	32	32	01	69

1.	Minimum Educational Qualification	:(a) Candidate must be a graduate from any University established by Law in India or equivalent examination from any University recognised by the Government for the purpose.
2.	Nationality	:(A candidate for appointment to the service must be a citizen of India
3.	Age	:(A candidate for direct recruitment to the service must have attained the age of 18 years and must not have attained the age of 35 years, on the first day of January preceding the last date fixed for submission of the application; PROVIDED That :- (1) the upper age limit shall be relaxed by five years in the case of the member of the Scheduled Caste or Scheduled Tribe or Other Backward Class or Women candidates; (2) there shall be no restriction as to age for candidates already serving in connection with the affairs of the State in a substantive or in a temporary capacity, having been so appointed prior to his/ her attaining the age of 33 years; PROVIDED That :- the temporary appointment is permissible under the relevant Rules applicable to service to which the person belongs and is made in accordance with those Rules. (3) that there shall be no age limit in the case of widow and divorcee women candidate ;

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		(4) the upper age limit for the reservists, namely defence services personnel transferred to the reserve shall be 47 years. EXPLANATION:- in the case of widow she will have to furnish a certificate of death of the husband from the Competent Authority and in case of divorcee she will have to furnish the proof of divorce.
4.	Reservation of posts	: Reservation of posts shall be according to rules.
5.	Examination Fee	: Rs.100/- (Rupees One Hundred only) in the form of crossed Indian Postal Order payable to the Registrar General, Rajasthan High Court, Jodhpur. In case of Scheduled Castes /Scheduled Tribes / Divorcee or Widow Women candidates, they shall pay an examination fees of Rs.25/- (Twenty Five only).
6.	Refund of Fee	: No claim for the refund of the Examination Fee shall be entertained nor the Fee shall be held in reserve for any other examination except when the advertisement is cancelled by the Appointing Authority in which case the amount of examination fees shall be refunded.
7.	Disqualification for appointment	: Birth of a child after 05.07.2006 shall be disqualification for appointment, if thereby the number of surviving children becomes more than two. Provided that birth of more than one child in single subsequent delivery to a person having single child shall not be a disqualification.
8.	Competitive examination shall be held to test the ability of the candidates as under :-	

SECTION- A : WRITTEN TEST

S.No.	Subject	Total Marks	Duration
1.	English	100	2 Hours
2.	Hindi	100	2 Hours
3	General Knowledge	100	2 Hours

SECTION- B : TYPE WRITING TEST

Language	Total Marks	Duration
(i) Hindi or (ii) English	50	10 Minutes

The standard and scope of the papers shall be as follows:-

1. English:- The paper shall be set to test the candidates proficiency in the language, besides an essay to be written in English. It shall include translation from Hindi to English and vice-versa, precis writing, uses of idioms etc. Grace marks up to a maximum of five may be given for good handwriting and deductions up to five marks may be made for bad handwriting.

2. Hindi:- The paper shall be set to test the candidate proficiency in the language, besides an essay to be written on one of the several specified subjects. It shall include precis writing, letter writing, use of idioms etc. Grace marks up to a maximum of five may be given for good handwriting and deduction up to five marks may be made for bad handwriting.

3. General Knowledge:- The paper shall be set to test the knowledge of the candidate about his general knowledge including current affairs (National & International) and every day science.

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ELIGIBILITY FOR TYPE WRITING TEST:-

Only those candidates who will secure 40% of total aggregate marks and atleast 35% marks in each paper in the written test shall be eligible for appearing in type writing test;

4. Typewriting Test :-

Speed in English typewriting :- 30 Words per minute.

Speed in Hindi typewriting :- 25 Words per minute.

The calculation of speed in typing shall be calculated as laid down in the Rajasthan High Court Staff Service Rules, 2002.

The OMR application form are available at the office of the Registrar General, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur as well as all the District & Sessions Judge's headquarters and in addition at all such other headquarters where the Judicial Courts consists of the Principal District Judge and/or Addl. District & Sessions Judge of Rajasthan by payment through I.P.O. of Rs. 50/- in the favour of "Registrar General, Rajasthan High Court, Jodhpur" during the office hours upto 07.01.2012 Thereafter request for OMR Application form shall not be entertained. OMR application form completed in all respects should reach in office of Registrar General, Rajasthan High Court, Jodhpur latest by 13.01.2012 (Office Hours). OMR application form received thereafter shall not be entertained.

9. ENCLOSURES :-


1. One Self addressed envelope affixed with postal stamp of Rs.5/-.
2. Own photo of 3.5 x 4.5 cm size affixed on OMR Application form.
3. Indian Postal Order of Rs.100/- or 25/- whichever is applicable and to be purchased after the date of publication of this notification.

No T.A./D.A. shall be paid to the candidates for appearing in the Written Examination & Typing Speed Test.

If the number of OMR applications received are more than One hundred (100) times of the advertised vacancies, the short-listing of the OMR applications shall be made.

The result of the examination will be affixed on the Notice Board of this office and shall be communicated to successful candidates only.

The date, time and venue of the examination will be intimated to the candidates separately by post and affixed on the Notice Board & will also be available at our website- <http://hc-aj.nic.in>


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REGISTRAR (ADMN.)
RAJASTHAN HIGH COURT,
JODHPUR